

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The scheme of the Statistical and Economic Advisory Service has been under the consideration of the Government for the last one and a half years and has not yet been finalised.

(c) Does not arise.

Shri M. L. Agrawal: Why is it taking so long to finalise this matter?

Shri Datar: Government had appointed a Committee. The Committee's report has been received and the report is being examined in all its particulars.

SCHEDULED CASTES AND SCHEDULED TRIBES

*987. **Shri B. N. Kureel:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have issued instructions to the Registrar General, Census, to correct the Census figures of Scheduled Castes and Scheduled Tribes in consequence of the passing of the Delimitation Commission (Amendment) Act, 1954; and

(b) if so, the names of the States in which correction work has been started so far?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes, Sir. 1951-Census figures of the Scheduled Castes and Scheduled Tribes in all the States are being scrutinised by the Deputy Registrar-General whose report in the matter is expected very shortly.

श्री बी० एन० कुरील : इस बात को ध्यान में रखते हुए कि इन संशोधनों का प्रभाव कान्स्टिट्यूटन्सीज और सीटों के एलाटमेंट पर पड़ने वाला है, डिमिनिशन्स कमिशन का कोई आदर्श है या नहीं कि उस की रिपोर्ट का इन्तजार किया जाय ?

Shri Datar: I did not follow the question.

Mr. Speaker: Have any directions come from the Commission about the report because some time will be taken up in having these figures?

Shri Datar: Some time is necessary for the Deputy Registrar-General to give a report and then Government will take all necessary action in that respect.

झंडा दिवस

*१९८८. **श्री अमर सिंह डामर :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि १९५२ और १९५४ में झंडा दिवसों पर एकत्र किये गये धन में से भूतपूर्व सैनिकों को सुविधाएँ देने के लिये कुल कितनी राशि व्यय की गई है ?

रक्षा उपमंत्री (सरदार मजीठिया): १९५२ के जमा किये हुये चन्द में से लगभग ५ लाख रुपये भूतपूर्व सैनिकों की भलाई के लिये और २ लाख से कुछ अधिक वर्तमान सेवा कर रहे सैनिकों की भलाई के लिये रखे गये। क्योंकि चन्द की रकम केन्द्र को भेजने में कुछ समय लग जाता है, इसलिये १९५४ के चन्द का बटवारा इस वर्ष के अन्तिम भाग से पहले नहीं किया जा सकेगा।

श्री अमर सिंह डामर : झंडा दिवस पर आने वाली रकम के वितरण की क्या प्रणाली रखी गई है ?

Sardar Majithia: The rough principle of distribution is that 25 per cent. of the collections go back to the States straightaway, and out of the remainder, 70 per cent. is for the ex-servicemen and 30 per cent. for the present servicemen.

Pandit D. N. Tiwary: May I know whether any money is also advanced or given to those ex-servicemen who were dismissed for political reasons?

Sardar Majithia: They come under a separate category, and the Home Ministry is looking after it. But ad hoc grants in certain deserving cases are also given from this fund.